

Annexure-2

Name of Corporate Debtor: **Gadhinglaj Agro Alchochem Limited**

Date of commencement of CIRP Process: **11.10.2019**

List of Creditors as on : **02.11.2020**

List of Unsecured Financial Creditors belonging to any class of creditors

S. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual due, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether realterd party?	% of Voting share in CoC					
						NIL							
	Total		-	-		-		-		-		-	

1.The above list of claims was earlier filed on 02.12.2020.

2. There is no change in the above list, except that the identification particulars (PAN / Addhar etc.) related column is deleted in view of advisory issued by IBBI vide email dated 08.12.2021 for compliance with Circular No. IBBI/LIQ/46/2021 dated 24.11.2021. Accordingly, the list is submitted in the amended format, although there is no change in the stakeholders.